BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (CAA) No.727/KB/2017

16

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Aashna Properties Pvt.Ltd & Anr		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
(.	CA SHAS	41 ALARWAL	PETITIONEA	Way

ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

Sd

A 23/1/18

(Jinan K.R.) Member (J)